

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No. 612**  
**IB-153(ND)/2020**

**IN THE MATTER OF:**

**M/s. VS and B Domestic Container  
Solutions Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**M/s. Maple Logistics Pvt. Ltd.**

**...RESPONDENT**

**Section**

**U/s 9 of IB Code, 2016**

**Order delivered on 24.05.2023**  
**(Virtual Hearing)**

**Coram:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Operational Creditor :**

**For the Applicant**

**:Mr. Dhruv Gupta, Adv. in IA**  
**1276/2023**

**For the Liquidator**

**:Mr. Parveen Kumar Adlakha,**  
**Liquidator**

**For the Respondent/Corporate Debtor**

**:Mr. Avesh Chaudhary, Adv. for**  
**R2 in IA/1276/2023.**

**ORDER**

**IA/1276/2023**

One week time granted as prayed for by the Ld. Counsel appearing for the Applicant for filing rejoinder. List on **10.07.2023** alongwith IA/1481/2023.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Bachu Venkat Balaram Das)**  
**Member (J)**